

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) and (b). With the approval of Government, an official of ITDC visited the Festival of India in London twice. The expenditure involved on both the visits was of the order of Rs. 51,583/-.

**Operation of Cars by ITDC without Permits**

2671. SHRI AMARPROSAD CHAKRABORTY :  
SHRI RAM KRISHNA MAZUMDER :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that more than 14 cars were operated in the Delhi Transport Unit of the ITDC without permits and payment of taxes as revealed in a "strictly confidential" ITDC Letter No. T/Permit/701, dated 1st July, 1982 addressed to the Regional Manager (North) which was published in the Statesman, Delhi Edition dated the 10th July, 1982;

(b) if so, what are the details of tax evasion involved in this case and the reasons for which the cars were permitted to operate without permits by the Delhi State Transport Authority; and

(c) what action Government propose to take against the ITDC in to matter ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) The information is not well-founded.

(b) A news item under the caption "Tax Evasion by ITDC overlooked" appeared in the Press. A rebuttal was published in the Press by the ITDC. The taxes in respect of ITDC vehicles were paid to the RTO, Varanasi

and STA, Lucknow. The Delhi STA was, however, not aware of the fact about the transfer of the vehicles. The position was explained to the STA Delhi to their satisfaction.

(c) Does not arise.

**Expenditure Incurred on Establishments by Air India in U.K.**

2672. SHRI BISWA GOSWAMI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the answer to Unstarred Question 1092 given in the Rajya Sabha on the 20th July, 1982 and state :

(a) what is the expenditure incurred on establishments by Air India in U.K. during the years 1979-80 and 1980-81 and the estimated expenditure during 1982-83 ;

(b) the volume of sale during the years 1979-80, 1980-81, 1981-82 and the estimated sale during 1982-83 ;

(c) the margin of profit as compared to volume of sale ; and

(d) the amount paid by Air India as commission to its General Sales Agents in U.K. ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA) : (a) to (d). The requisite information is being collected and will be laid on the Table of the Sabha.

**Hyderabad Airport as an International Airport**

2673. SHRI B. SATYANARAYAN REDDY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Government of Andhra Pradesh had made proposals to the Central Government for